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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD

O.A.No.1122/99

Date of Order : 2.8.99

BETWEEN:

M.Sudhakar Reddy .. Applicant.

AND

1. The Scientific Advisor to
Raksha Mantri & Director General,
DRDO, Ministry of Defence,
New Delhi.
2. The Director,
Defence Research and Development
Laboratory, Kanchanbagh,
Hyderabad. .. Respondents.

Counsel for the Applicant .. Mr.S.Lakshma Reddy

Counsel for the Respondents .. Mr.B.N.Sharma

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

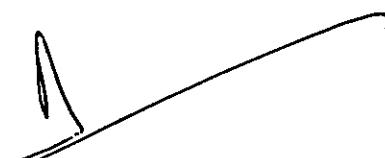
HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

((As per Hon'ble Shri R.Rangarajan,Member(Admn.)))

Mr.S.Lakshma Reddy, learned counsel for the
applicant and Mr.M.C.Jacob for Mr.B.N.Sharma, learned
standing counsel for the respondents.





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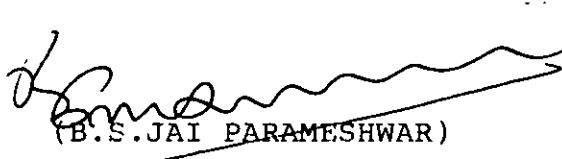
2. The applicant submits that though he is working as casual labour he is performing the duties that ^{has to} ~~will~~ be entrusted to a Technician-A (Fitter). Hence his case should be considered for that post in pursuance of the notification dated 6-12-3-99 (A-1). He submits that his case is not considered even though he possessed the educational qualification as he is over aged.

3. This OA is filed praying for a direction to the ^{the} respondents to consider his case also for appointment as Technician-A (Fitter) relaxing the age limit.

4. The main contention of the applicant is that as he is performing the duties of Technician-A (Fitter), he is entitled for that post relaxing the age.

5. The applicant if so advised may submit a detailed representation for considering his case to the respondent authorities within a period of 4 days from the date of receipt of a copy of this order. That representation should be disposed of by that authority in accordance with the rules. Till such time his representation is disposed of the post of Technician-A(Fitter) for which notification is issued should not be processed further.

6. The OA is disposed of. No costs.


(B.S.JAI PARAMESHWAR)

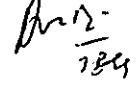
Member (Judl.)

21/8/99


(R.RANGARAJAN)

Member (Admn.)

~~Dated : 2nd August, 1999~~
(Dictated in Open Court)


R.R.
18/8/99